

Papers laid on the Table of the House by Ministers/Members

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जायेंगे ।

आइटम नंबर 2, श्री अर्जुन राम मेघवाल जी ।

विधि और न्याय मंत्रालय के राज्य मंत्री; संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): अध्यक्ष महोदय, आपकी अनुमति से मैं निम्नलिखित पत्र सभा-पटल पर रखता हूं :-

(1) भारत अंतर्राष्ट्रीय माध्यस्थम केंद्र अधिनियम, 2019 की धारा 32 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) भारत अंतर्राष्ट्रीय माध्यस्थम केंद्र (अध्यक्ष और पूर्णकालिक सदस्यों को संदेय, वेतन और भत्ते तथा निबंधन और शर्तों) दूसरा संशोधन नियम, 2023, जो दिनांक 27 जुलाई, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 560(अ) में प्रकाशित हुए थे ।

(दो) भारत अंतर्राष्ट्रीय माध्यस्थम केंद्र (समितियों की संरचना और कृत्य) नियम, 2023, जो दिनांक 4 अक्टूबर, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 717(अ) में प्रकाशित हुए थे ।

(तीन) भारत अंतर्राष्ट्रीय माध्यस्थम केंद्र (माध्यस्थम का संचालन) विनियम, 2023, जो दिनांक 1 सितम्बर, 2023 के भारत के राजपत्र में अधिसूचना सं. फा.सं. ए-60011/96/2023-प्रशासन (एआर)-II एसी में प्रकाशित हुए थे ।

(चार) भारत अंतर्राष्ट्रीय माध्यस्थम केंद्र (मुख्य कार्यकारी अधिकारी की नियुक्ति की रीति और शक्तियां तथा कृत्य) विनियम, 2023, जो दिनांक 5 अक्टूबर, 2023

के भारत के राजपत्र में अधिसूचना सं. फा.सं. ए-60011/117/2023-प्रशासन (एआर)-II एसी में प्रकाशित हुए थे ।

[Placed in Library, See No. LT11012/17/24]

(2) (एक) राष्ट्रीय न्यायिक अकादमी, भोपाल के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) राष्ट्रीय न्यायिक अकादमी, भोपाल के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 11013/17/24]

(4) (एक) राज्य विधिक सेवा प्राधिकरण संघ राज्य क्षेत्र चंडीगढ़, चंडीगढ़ के वर्ष 2022-2023 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(दो) राज्य विधिक सेवा प्राधिकरण संघ राज्य क्षेत्र चंडीगढ़, चंडीगढ़ के वर्ष 2022-2023 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 11014/17/24]

(5) (एक) राष्ट्रीय विधिक सेवा प्राधिकरण, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय विधिक सेवा प्राधिकरण, नई दिल्ली के वर्ष 2022-2023 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 11015/17/24]

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SHRIPAD YESSO NAIK): Sir, I rise to lay on the Table of the House:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2022-2023.

(ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government of the working of the Shipping Corporation of India Land and Assets Limited, Mumbai, for the year 2022-2023.

(ii) Annual Report of the Shipping Corporation of India Land and Assets Limited, Mumbai, for the year 2022-2023,

along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 11016/17/24]

(2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Authority, Paradip, for the year 2022-2023.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Authority, Paradip, for the year 2022-2023.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Authority, Paradip, for the year 2022-2023, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Paradip Port Authority, Paradip, for the year 2022-2023.

[Placed in Library, See No. LT 11017/17/24]

(3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Authority, Chennai, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Authority, Chennai, for the year 2022-2023.

[Placed in Library, See No. LT 11018/17/24]

(4) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2022-2023, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts of the Tariff Authority for Major Ports, Mumbai, for the year 2022-2023. ? (*Interruptions*)

[Placed in Library, See No. LT 11019/17/24]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (ADV. AJAY BHATT): Hon. Speaker Sir, with your kind permission, I rise to lay on the Table of the House:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Yantra India Limited, Nagpur, for the year 2022-2023.

(ii) Annual Report of the Yantra India Limited, Nagpur, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government of the working of the India Optel Limited, Dehradun, for the year 2022-2023.

(ii) Annual Report of the India Optel Limited, Dehradun, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(c) (i) Review by the Government of the working of the Munitions India Limited, Pune, for the year 2022-2023.

(ii) Annual Report of the Munitions India Limited, Pune, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 11020/17/24]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Land Warfare Studies, New Delhi, for the years 2020-2021 to 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Land Warfare Studies, New Delhi, for the years 2020-2021 to 2022-2023.

(3) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (2) above. ? (*Interruptions*)

[Placed in Library, See No. LT 11021/17/24]

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND
MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. R.K. RANJAN SINGH):**

Hon. Speaker Sir, with your permission, I rise to lay on the Table of the House:-

(1) A copy of the Indian Council of World Affairs, Recruitment (Amendment) Regulations, 2023 (Hindi and English versions) published in Notification No. F.No. ICWA/Admn/551/10/2023 in Gazette of India dated 7th November, 2023, under Section 27 of the Indian Council of World Affairs Act, 2001.

[Placed in Library, See No. LT 11022/17/24]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Nalanda University, Nalanda, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Nalanda University, Nalanda, for the year 2022-2023, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nalanda University, Nalanda, for the year 2022-2023.

[Placed in Library, See No. LT 11023/17/24]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the year 2022-2023, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of World Affairs, New Delhi, for the year 2022-2023. ?
(Interruptions)

[Placed in Library, See No. LT 11024/17/24]

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR.

(PROF.) MAHENDRA MUNJAPARA): Hon. Speaker Sir, with your kind permission, I rise to lay on the Table of the House:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 56 of the National Commission for Homoeopathy Act, 2020:-

(i) The National Commission for Homoeopathy (General) Regulations, 2023 published in Notification No. F.No.1-93/2023-NCH in Gazette of India dated 4th December, 2023.

(ii) The National Commission for Homoeopathy (Medical Research in Homoeopathy) Regulations, 2023 published in Notification No. F.No.3-36/2021/NCH/HEB/R.C. in Gazette of India dated 4th December, 2023.

(iii) The National Commission for Homoeopathy (National Examinations in Homoeopathy) Regulations, 2023 published in Notification No. F.No.3-104/2023 / NCH / HEB / Exam Regulation in Gazette of India dated 28th November, 2023.

[Placed in Library, See No. LT 11025/17/24]

(2) A copy each of the following Notifications (Hindi and English versions) under Section 56 of the National Commission for Indian System of Medicine Act, 2020:-

(i) The National Commission for Indian System of Medicine (General) Regulations, 2023 published in Notification No. F.No. Sec/NCISM/Regulations/2023-1 in Gazette of India dated 6th December, 2023.

(ii) The National Commission for Indian System of Medicine (Procedure for Engagement of Experts and Professionals) Regulations, 2023 published in Notification No. F.No. Sec/NCISM/Regulations/2023-1 in Gazette of India dated 6th December, 2023.

[Placed in Library, See No. LT 11026/17/24]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Protection of Child Rights, New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Protection of Child Rights, New Delhi, for the year 2022-2023.

[Placed in Library, See No. LT 11027/17/24]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Women, New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Women, New Delhi, for the year 2022-2023.

[Placed in Library, See No. LT 11028/17/24]

(5) A copy of the Institute of Teaching and Research in Ayurveda (Amendment) Regulations, 2023 (Hindi and English versions) published in Notification No. F.No. L-12015/18/2021-AS in Gazette of India dated 31st October, 2023, under Section 29 of the Institute of Teaching and Research in Ayurveda Act, 2020.

[Placed in Library, See No. LT 11029/17/24]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Teaching and Research in Ayurveda, Jamnagar, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Teaching and Research in Ayurveda, Jamnagar, for the year 2022-2023.

[Placed in Library, See No. LT 11030/17/24]

(7) A copy of the Special Report (Hindi and English versions) on the Child Protection in the State of West Bengal by National Commission for Protection of Child Rights.

[Placed in Library, See No. LT 11031/17/24]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 2022-2023. ?
(Interruptions)

[Placed in Library, See No. LT 11032/17/24]

12.07 hrs